

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2466/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 8th April, 2022

Sub:- **Casual leave.**

Ref:- Letter dated 07.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.04.2022 along with station leave permission from the morning of 13.04.2022 till 16.04.2022**, as prayed for. The Joint Registrar will remain in charge of the Registry during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2467/A, dated , 08-04-2022

Copy to:

1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)